NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : CP/24/2017 PETITION NUMBER : ASHRAF ALI PATEL NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

: PERAGO PROPERTY DEVELOPERS PVT LTD &

3ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Adv CyriAc Tom

ADVOCATE FOR RESPONDENTS

ROHAN RATASEKARAN

Council for

ORDER

Counsel representing both the parties are present. Counsel for petitioner stated that they have suggested a name of an Independent Chartered Accountant for the purpose of investigation and sent a mail communication to the other side. Counsel for respondents prayed time for filing a reply stating they have received the proposal only yesterday. Time extended at request. Put up on 06.11.2017 at 10.30 A.M.

- Sd -

K Anantha Padmanabha Swamy Member (Judicial)

bc